

Title: Need to effectively implement Reservation Policy for Scheduled Castes and Scheduled Tribes.

DR. MANDA JAGANNATH (NAGAR KURNOOL): The Government of India was kind enough to amend some of the OMs passed by DoPT in respect of implementation of reservation in services.

Though it is very long time since the amendments were made, the implementation is not being carried on yet in Public Sector Enterprises and Postal and Communication Ministries.

In the recent past in PSUs like BHEL at Hyderabad and other Public Sector Enterprises, the provisions were denied with the plea that they have not received any communications from the DoPT.

So, I request the Government of India, through you, Sir, to implement the Reservation Policy in its true letter and spirit and also see that the amendments introduced through OMs are implemented so as to ensure that SCs/STs, and the weaker sections of the society are no longer deprived of their constitutional rights.